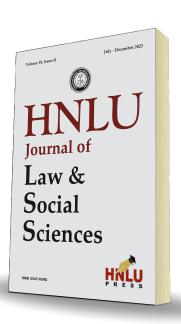


HIDAYATULLAH NATIONAL LAW UNIVERSITY

Call for Papers

Journal of Law and Social Sciences (HNLU JLSS), 2024 Volume-X, Issue-I

ISSN 2347-839X



Last Date of Submission

15[™] July, 2024



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About HNLU-JLSS

Hidayatullah National Law University, Raipur invites submissions for its forthcoming Volume IX of HNLU JLSS. The journal welcomes and intends to promote authors from various backgrounds having a strong interface with law. HNLU JLSS endeavours to cradle research among the legal academia, practising lawyers, students, research scholars and domain experts. It promotes thought-provoking analysis and discussions on contemporary legal and socio-political issues. It is also an attempt to provide a standard platform for quality research papers.

Submission Categories

- Articles (5000 to 10000 words, inclusive of footnotes) Papers comprehensively analyzing a theme.
- Essays (3000 to 5000 words, inclusive of footnotes) Papers concisely analyzing specific contemporary issues.
- Case notes and/or Legislative Commentaries (2000 to 7000 words, inclusive of footnotes).

Manuscript

- 1. Co-authorship of papers (maximum two) between individuals from the same or different institutions is allowed.
- Abstract: Each manuscript must contain an abstract of not more than 250 words. This is inclusive of the abovementioned word limit prescribed for each submission category.
- 3. Citations must conform to the standards laid down in The Bluebook: A Uniform System of Citation (Latest edition).
- 4. Submissions must use only footnotes as a form of citation.

Formatting

Please download the specimen word file from the website and customize your manuscript accordingly Or click the link given below to download: https://shorturl.at/9J6Ya

- 1. Font Type and Size of the main text must be Times New Roman, 12.
- 2. Font Type and Size of footnotes must be Times New Roman, 10.
- 3. Line Spacing of the main text and footnotes must be 1.5 and 1 respectively.
- 4. Use of headings and Sub-Headings is encouraged. Headings and Sub-Headings should be numbered, should be of the same font type and size as the main text, and should be in bold.
- 5. Page borders and 'All caps' in the titles and sub-titles must be avoided.



Submission Procedure

Authors are requested to send their details and enclose their 1. original, unpublished submissions in .doc/.docx through the following Google form/QR: -

https://forms.gle/ndG1iEZ6xRtY2R587

- 2. The name of the file must contain the Name of the Author(s) + the Title of the Submission, e.g. <Amit_Kumar_Criminal Justice System>
- Last Date for Submission of full paper: July 15, 2024 (Vol. X (I)). 3.

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- The submissions should be original works of the authors and must not be published elsewhere. Submissions with plagiarized content and copyright issues will not be accepted for publication.
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